

Government of India during each of the last four years;

(b) Do Government contemplate to make any change in the present arrangement for the purpose?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) A statement showing total value of orders placed by the Government of India in the United Kingdom during each of the years 1948-49, 1949-50, 1950-51 and 1951-52 is placed on the Table of the House.

(b) No change is contemplated at present.

#### STATEMENT

*Value of orders placed by Government of India in United Kingdom.*

Year	(In crores of rupees)
1948-1949	... 15.68
1949-1950	... 24.44
1950-1951	... 21.01
1951-52	... 12.34

#### EMPLOYMENT EXCHANGES

**73. Shri K. G. Deshmukh:** (a) Will the Minister of Labour be pleased to state the total number of employees registered with the Employment Exchanges of Amravati and Nagpur, respectively in the year 1951-52?

(b) How many of them got employment?

(c) Have any complaints been received from the public regarding the working of these Employment Exchanges during the year 1951-52 and if so, how many?

**The Minister of Labour (Shri V. V. Giri):** (a) Number of applicants registered at

Amravati	... 7,707
Nagpur	... 20,518

(b) Number placed in employment during the same period:

Amravati	... 1,759
Nagpur	... 3,364

(c) Yes. Three complaints were received by the Government of India pertaining to the Nagpur Exchange and one to Amravati.

#### RELATIONS WITH BHUTAN

**75. Shri Brohmo-Choudhury:** (a) Will the Prime Minister be pleased to state whether there is any diplomatic or commercial relations between India and Bhutan and if so, through what agency?

(b) Do the Government of India pay any annual subsidy to Bhutan Government and if so, why and what is the amount?

(c) What is the number of Indians living in Bhutan?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) The Political Officer in Sikkim is responsible for Government of India's relations with Bhutan.

(b) An annual subsidy of Rs. 5 lakhs is paid to Bhutan in lieu of earlier commitments arising from previous Treaties.

(c) Government is not aware of any Indian nationals residing permanently in Bhutan.

#### HOUSING ACCOMMODATION FOR GOVERNMENT EMPLOYEES

**76. Shri Mohanlal Saksena:** Will the Minister of Works, Housing and Supply be pleased to lay a statement giving the following information regarding housing accommodation of the Central Government employees at Delhi:

(a) the total number of employees entitled to different types of accommodation;

(b) the number of employees who have been allotted accommodation in government quarters as well as the number who have been allotted accommodation in requisitioned houses;

(c) the total number of employees at present on the waiting list and the number of employees who have been on the waiting list for three years and longer; and

(d) the total amount of money the Government have to pay to these employees on account of rent for want of suitable accommodation?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** A statement containing the information asked for in respect of the Government employees entitled to accommodation controlled by the Ministry of Works, Production and Supply relating to parts (a) to (c) is placed on the Table of the House [See Appendix III, annexure No. 18]